



**E-tender No.:** [RBI/Bengaluru Regional Office/HRMD/1/25-26/ET/189](#)[Tender for catering services]

A pre-bid meeting for the captioned tender was held on July 10, 2025, at 11:00 AM in the Conference Room (2<sup>nd</sup> floor), Reserve Bank of India, Bengaluru.

The following RBI officials and intending bidders / firms attended the same:

Sl. No.	Name and designation of the RBI official.
1.	Shri Anton P Solomon, AGM (HRMD)
2.	Shri Kapil Phalak, Assistant Manager (HRMD)

Sl. No.	Intending Bidders / Firms
1.	M/s Smoor Catering Services
2.	M/s Panorama Enterprises

2. The queries raised by the intending bidders vis-à-vis the clarifications given by the Bank are tabulated below:

Sl. No.	Query	Comment
1	Is retention money mandatory?	Retention Money @ 5% will be recovered from each on-account bill till the total recovery amounts to 5% of the contract value as stipulated in the tender document. Retention money will be released after completion of the contract.
2	How to resolve technical issues during bidding?	The bidders were advised to contact the officials mentioned in page 8 of the tender document.

3. The above clarifications are issued for the information of all the intending bidders. Minutes of pre-bid meeting shall form part of the tender. Hence, it shall be signed and submitted along with the tender by the tenderers. The submission of bid by the firm shall be construed to be in conformity to the bid document and clarifications given above.

**Regional Director  
Reserve Bank of India  
Bengaluru**